

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 28 of 2011 & IA No. 43 of 2011**

**And**

**Appeal No. 29 of 2011 & IA No. 44 of 2011**

**Dated: 16<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Tarini Infrastructure Limited**

**.... Appellant (s)**

**Versus**

**Gujarat Electricity Transmission  
Company Limited & Ors.**

**... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen  
Ms. Shikha Ohri  
Ms. Surbhi Sharma**

**Counsel for the Respondent(s) : None.**

**ORDER**

Learned counsel for the appellant has filed written submissions. The respondents are directed to file their respective written submissions latest by 25<sup>th</sup> November, 2011 after serving copy on the other side.

Post the matter on **25<sup>th</sup> November, 2011.**

**(Rakesh Nath)  
Technical Member**

**(P.S.Datta)  
Judicial Member**

rkt

